

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE**

CONTEMPT PETITION NO.170/00133/2019

IN

OA NO.170/01554/2018

DATED THIS THE 11TH DAY OF DECEMBER, 2019

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

S.Dhinakaran,
Rtd Technician Gr I/Tele,
S W.Railway, Bangalore,
R/o # 4148, 6th Cross, 1st Main,
Vivekanandanagar,
Bangarpet-563114.

...Applicant

(By Advocate Shri.K Shivakumar)

Vs.

1. Shri.A K Singh
General Manager,
South Western Railway,
Hubli-580 020.
2. Sri.Asif Hafeez,
Senior Divisional Personnel Officer,
South Western Railway,
Bangalore-560 023.

...Respondents

(By Advocate Shri.N Amaresh, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Shri.N.Amaresh, learned Senior Panel Counsel, on instruction submits that order has been complied with, vide letter No.B/P.535/IX/S&T/Technician/Tele dated 28.05.2019 which we quote:

“South Western Railway

*Divisional Office,
Personnel Department,
Bengaluru-23,
Dated 28/29.05.2019*

B/P.535/IX/S&T/Technician/Tele

Office Order No.720/05/2019/IX/S&T

Sub: OA No.170/01554/2018 filed by Shri.S.Dhinakaran,
Tech/I/Tele/BWT Before the Hon'ble CAT/Bengaluru.

The subject O.A filed by Shri.S.Dhinakaran, Technician/I/Tele/BWT before the Hon'ble CAT/Bengaluru has been disposed of vide order dated 09.04.2019, with a direction to the respondent Railways that the applicant is eligible for the promotion along with his juniors from January 2013 but then consequential promotions which his juniors might have got because of residency in the new post will not be available to him. Therefore, the last drawn pay of the applicant will now be modulated on the basis of this benefit granted to him from January 2013.

Pursuant to the above directions of the Hon'ble Tribunal, Shri.S.Dinakaran, Technician/I/Tele/BWT is granted proforma promotion as under:

Existing

Pay	Scale	W.E.F	Pay	Scale	W.E.F	Remarks
11490	5200-20200+2400	19.12.12	11490	5200- 20200+2400 GP	19.12.12	
11840	-do-	01.07.13	12240	5200- 20200+2800 GP	07.01.13	Proforma promotion
11490	-do-	05.03.14	12610	-do-	01.07.14	-do-
12570	-do-	05.03.16	12990	-do-	01.07.15	-do-

12970	5200-20200+2800 GP	20.04.16	33900 Level-5	01.01.16	VII PC
13740	-do-	01.07.16	33900 Level-5	20.04.16	<i>Actual promotion as Tech-I</i>
29600	Level-4	01.01.16	34900 -do-	01.07.16	<i>Option pay fixation</i>
32300	-do-	05.03.16	35900 -do-	01.07.17	
32900	Level-5	20.04.16	37000 -do-	01.07.18	
34900	-do-	01.07.16			<i>Retired on 31.03.2019</i>
35900	-do-	01.07.17			
37000	-do-	01.07.18			

Note: His actual higher Pay monetary benefit as Tech-I will be allowed from 20.04.2015 i.e, from the date of shouldering higher responsibility.”

*(D.Keshavalu)
APO/M/SBC
/Sr.DPO/SBC*

2. Therefore, we deem that the order has been complied with. CP is dismissed. Notices discharged but with liberty. No order as to costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K B SURESH)
MEMBER (J)**

/rsh//

Annexures referred to by the Applicant in CP No.170/00133/2019

Annexure C1: Copy of the Hon'ble Tribunal's order dated 09.04.19

Annexure C2: Copy of the Representation dated 06.05.2019

Annexure C3: Copy of the Representation dated 19.09.19.